

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,
Appeal No. 129 of 2013 & IA No. 196 of 2013 and
Appeal No. 163 of 2013

Dated : 3rd March , 2014

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &
Appeal No. 129 of 2013 & IA No. 196 of 2013

M/s. Bhilangana Hydro Power Ltd. Appellant(s)

Versus

**Power Transmission Corporation of
Uttrakhand Ltd. & Ors. ... Respondent(s)**

Appeal No. 163 of 2013

**Power Transmission Corporation of
Uttrakhand Ltd. Appellant(s)**
Versus

**Uttrakhand Electricity Regulatory
Commission & Ors. Respondent(s)**

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the
matters on **04.04.2014.**

COURT MASTER